

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:136  
ANSWERED ON:29.07.2003  
FUNDS UNDER RURAL DEVELOPMENT SCHEMES  
BHARTRUHARI MAHTAB

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have not released the full sanctioned amount for different Rural Development Schemes during 2001-2002 and 2002-03;
- (b) if so, the details of funds that remain unreleased, State-wise and scheme-wise, along with the reasons therefor;
- (c) the extent to which the developmental programmes have been affected due to the non-release of full amount;
- (d) the steps taken by the Government in this regard;
- (e) whether due to delay in release of funds for various rural development and poverty alleviation programmes the Union Government have decided to relax the norms for clearing the second and final installment under the rural development schemes during the current year;
- (f) if so, the details thereof;
- (g) the time by which these norms are likely to be implemented;
- (h) whether the funds for rural development schemes for 2003-04 have been released to all the States;
- (i) if so, the details thereof, State-wise, and scheme-wise;
- (j) whether inadequate allocations have been proposed for various rural development schemes during the current year;
- (k) if so, the reasons therefor, State-wise; and
- (l) the action taken /proposed to be taken by the Government in this regard ?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (l) A Statement is laid on the Table of the House.

Statement referred in reply to Lok Sabha Starred Question No.136 due for answer on 29.07.2003.

The major Schemes implemented by the Ministry of Rural Development are the Sampoorna Gramin Rozgar Yojana (SGRY), the Swarnjayanti Gram Swarozgar Yojana (SGSY), the Indira Awaas Yojana (IAY), the Pradhan Mantri Gram Sadak Yojana (PMGSY), the Drought Prone Areas Programme (DPAP), the Desert Development Programme (DDP), the Integrated Wastelands Development Programme (IWDP), the Rural Water Supply Programme (RWSP), the Total Sanitation Campaign (TSC) and the Swajaldhara in rural areas of the country.

2. State-wise and Scheme-wise Central allocation, release of funds and amount remained unreleased under various Rural Development Schemes during 2001-02 and 2002-03 are given in a Statement at Annexure-I. The full amount of Central allocation under these programmes are some times not released due to various reasons, such as, non-submission of proposals in time, non-release/ short release by State Governments of their share, submission of incomplete proposals without Audit Report and utilization Certificate etc.

3. The Guidelines of the Rural Development Schemes envisage that the implementing Agencies may carry forward a portion of the balance with them to the next financial year so that the implementation process of the programmes may not suffer on account of non-availability of funds.

4. The Ministry of Rural Development has been impressing upon the States and Union Territories to implement the schemes more effectively and in accordance with the Programme Guidelines. The States are encouraged and assisted to submit the proposals in time after completing the required formalities so that they can avail of the full allocation and improve programme implementation.

5. Since the release of 1st instalment during the current year 2003-04 has been delayed, it has been decided that the 2nd instalment will be released on utilization of 50%, instead of 60%, of the total funds, other conditions remaining the same. Immediately after the orders have been issued, funds have been released. The funds for the rural development Schemes for 2003-04 have been released to all eligible States. State-wise and Scheme-wise status of funds release is given at Annexure-II. Allocation of funds for various rural development Schemes during the current year is considered to be adequate.

## Annexure

### Statement referred in Reply to Lok Sabha starred Question No. 136 due for Answer on 29.07.2003

Central Releases of Programmes of Ministry of Rural Development during 2003-04 (upto June,2003)

(Rs. In lakh)

YEAR : 2003 - 04 (upto June,2003)

Sl.No. STATE/UT SGRY-I SGRY-II SGSY IAY DDP DPAP IWDP PMGSY RWS

	Central Release	Central Release	Central Release	Central Release	Central Release	Central Release	Central Release	Central Release	Central Release	Central Release
1 ANDHRA PRADESH	6567.48	6641.03	2119.44	6834.72	195.43	1344.81	284.74	NR	6556.00	
2 ARUNACHAL PR.	243.69	342.68	83.10	273.67				NR	2481.00	
3 ASSAM	0.00	0.00	0.00	0.00				NR	4201.50	
4 BIHAR	8601.00	9384.19	2433.05	11830.15	42.94			NR	0.00	
5 CHHATTISGARH	2907.38	2755.14	1119.42	1168.81	189.00	166.01		NR	950.50	
6 GOA	0.00	0.00	0.00	34.24				NR	0.00	
7 GUJARAT	2032.12	2356.33	796.74	1486.96	893.57	771.45	280.47	NR	4113.00	
8 HARYANA	1454.39	1531.75	469.35	664.21	562.50	70.43		NR	1331.00	
9 HIMACHAL PR.	580.97	522.23	188.09	262.69	115.43	26.89	38.72	NR	2459.50	
10 J & KASHMIR	605.11	539.06	177.52	247.63		67.56		NR	5416.50	
11 JHARKHAND	4609.78	4534.19	1351.26	2824.23				NR	1287.50	
12 KARNATAKA	4959.38	4342.07	1600.47	3535.43	443.97	327.07	439.82	NR	5656.00	
13 KERALA	2225.28	2177.26	718.13	2190.81				NR	0.00	
14 MADHYA PRADESH	4994.74	7778.26	2292.50	3479.75	1100.31	199.16		NR	3693.50	
15 MAHARASHTRA	8469.54	8950.83	3113.29	5975.44	127.89	139.41		NR	7855.00	
16 MANIPUR	0.00	84.01	0.00	131.69	65.75			NR	916.50	
17 MEGHALAYA	586.94	521.56	33.78	297.80				NR	983.50	
18 MIZORAM	154.93	154.75	50.02	119.40				NR	693.00	
19 NAGALAND	55.01	236.95	31.36	321.00				NR	726.50	
20 ORISSA	3124.22	5584.87	2424.19	16768.06	262.03	16.46		NR	3151.50	
21 PUNJAB	596.28	1541.13	228.10	380.57	25.44			NR	1134.50	
22 RAJASTHAN	3765.88	3688.68	1215.30	1792.72	1044.22	488.68	343.66	NR	12513.00	
23 SIKKIM	171.52	171.34	55.38	86.06				NR	301.50	
24 TAMIL NADU	5807.16	5721.69	1874.05	3432.28	438.81	406.23		NR	2434.50	
25 TRIPURA	1079.12	1077.76	348.37	564.47				NR	871.50	
26 UTTAR PRADESH	21473.25	19803.25	5505.41	0.00	427.30	492.46		NR	5543.00	
27 UTTARANCHAL	1230.23	1303.47	381.50	1299.78	93.88			NR	1317.50	
28 WEST BENGAL	6750.22	8167.82	967.57	6889.61				NR	3413.50	
29 A & N ISLAND	0.00	17.45	0.00	0.00				NR	0.00	
30 D & N HAVELI	0.00	0.00	0.00	0.00				NR	0.00	
31 DAMEN & DIU	0.00	0.00	0.00	0.00				NR	0.00	
32 LAKSHDWEEP	0.00	0.00	0.00	2.83				NR	0.00	
33 PONDICHERRY	44.25	63.32	25.00	41.28				NR	0.00	
TOTAL	93089.87	99993.07	29602.39	72936.29	3255.12	5547.18	3227.07	0.00	80001.00	

NR - Not Reported  
 SGRY - SAMPOORNA GRAMIN ROZGAR YOJANA  
 DDP - Desert Development Programme  
 SGSY - SWARNJAYANTI GRAM SWAROZGAR YOJANA  
 DPAP - Drought Prone Area Programme  
 IAY - INDIRA AWAAS YOJANA  
 IWDP - Integrated Wastelands Development Programme  
 RWS - Rural Water Supply  
 PMGSY - Pradhan Mantri Gram Sadak Yojana